



# Central Information Commission

2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110 066  
**Website: www.cic.gov.in**

**Decision No.4114/IC(A)/2009**

**F. No.CIC/MA/C/2009/000147**

**Dated, the 30<sup>th</sup> June, 2009**

Name of the Appellant: Smt. N.T. Dhanalakshmi

Name of the Public Authority: H.P.C.L.

## **Facts: <sup>i</sup>**

1. The complaint was scheduled for hearing on 30/6/2009. But, the complainant could not avail of this opportunity. The complaint is, therefore, examined on merit.

2. On perusal of the documents submitted by the complainant, it is observed that the complainant has asked for the details of a Gas Agency, which is identified in her application. She has also asked for information relating to the delivery of LPG cylinders and related information. She has made attempts to solicit information in the form of various queries. She has alleged that the CPIO has not provided the requested information. Hence, this complaint before the Commission.

3. In his response to the complainant, the CPIO has stated that the RTI application was not submitted to the concerned CPIO, who was the custodian of information. Hence, no reply could be given to the complainant. A copy of the CPIO's comments has also been endorsed to the complainant, who has not submitted any rejoinder. The CPIO has furnished a point-wise response to all the queries made by the complainant.

## **Decision:**

4. The complainant has neither responded to the notice for hearing nor submitted any rejoinder to the CPIO's comments on the complaint. The complainant is, therefore, advised to examine the CPIO's response. If any of the required information is refused to her or is not provided as yet, she should approach the CPIO and obtain the relevant information. She would also be free

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<sup>i</sup> ***"If you don't ask, you don't get."*** - Mahatma Gandhi

to inspect the relevant records so as to clearly specify the required information, which should be furnished to her as per the provisions of the Act.

5. The complaint is thus disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Central Information Commissioner<sup>ii</sup>

Authenticated true copy:

(M.C. Sharma)  
Assistant Registrar

**Name & address of Parties:**

1. Smt. N.T. Dhanalakshmi, A-262, Nirmala Kuteera, 9<sup>th</sup> Main, 11<sup>th</sup> Cross, A-Block, Gopalagowda Extn., Shimoga – 577 204.
2. Sh. S.K. N. Pillai, CPIO, HPCL, Mangalore LPG R.O., Village-Bala, Via Katipalla, Mangalore – 575 030

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<sup>ii</sup> “*All men by nature desire to know.*” - Aristotle